

ITEM NO.21

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 1627/2024

SANJAY KUMAR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.

IA No. 106368/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 106367/2021 - EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 1628-1629/2024 (III-A)

(FOR)

C.A. No. 1620/2024 (III-A)

)

C.A. No. 1630/2024 (III-A)

)

C.A. No. 1621/2024 (III-A)

(FOR

FOR CONDONATION OF DELAY IN FILING ON IA 120586/2022)

Date : 10-04-2024 These matters were called on for hearing today.

For Appellant(s)

Ms. Rashmi Singh, AOR
Ms. Mukti Chowdhary, Adv.
Ms. Anushri Singh, Adv.

Ms. Parul Shukla, AOR
Ms. Tanvi Chuphal, Adv.

Mr. M.c. Dhingra, Adv.
Mr. Gaurav Dhingra, AOR
Mr. Shushank Singh, Adv.
Mr. Dipanker Pokhriyal, Adv.
Mr. Abhishek Lakra, Adv.
Mr. Rishabh Malhotra, Adv.
Mr. Abhishek Kr. Dubey, Adv.

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Mr. Shivendra Singh, AOR
Mr. Rahul Pandey, Adv.
Mr. Bikram Dwivedi, Adv.
Mr. Puneett Singhal, Adv.
Mr. Sanjeev Chaudhary, Adv.

Ms. Veera Kaul Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Vibha Bhat, Adv.
Ms. Samina Thakur, Adv.
Mr. Suryansh Singh, Adv.

For Respondent(s)

Mr. Krishnanand Pandeya, AOR
Mr. Yash Kirti Kumar Bharti, Adv.

Ms. Sakshi Kakkar, AOR
Ms Arushi, Adv.
Mr. Praveen Swarup, AOR

Mr. Ashutosh Kumar Sharma, AOR
Mr. Pankaj Sharma, Adv.
Mr. Vibhu Tiwari, Adv.
Ms. Ayushi Mittal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 1627/2024

Respondent nos. 1 to 4 have filed counter affidavit.

Opportunity to respondent nos. 5 and 6 to file counter affidavit has already been declined.

C.A. No. 1628-1629/2024

Respondent nos. 1 to 3 are duly represented.

Service is complete on respondent nos. 4 and 5 but none has entered appearance.

Respondent nos. 6 to 8 have been deleted from the array of parties vide Court's order dt.27.9.2021.

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C.A. No. 1620/2024

Respondent nos. 1 to 3 are duly represented. However, ld. Advocate-on-record, Ms Sakshi Kakkar submits that she would be filing fresh vakalatnama on behalf of the said respondents. Submission is taken on record.

Service is complete on respondent nos. 4 and 5 but none has entered appearance.

C.A. No. 1630/2024

Respondent nos. 1 to 3 are duly represented.

Service is complete on respondent nos. 4 and 5 but none has entered appearance.

Respondent nos. 6 to 8 have been deleted from the array of parties vide Court's order dt.19.9.2022.

C.A. No. 1621/2024

Respondent nos. 1 to 3 have filed counter affidavit

Service is complete on respondent no.4 but none has entered appearance.

Parties may file statement of case within the stipulated time.

Registry to process the matters for listing before the Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar